

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1787
TO BE ANSWERED ON 30.07.2015

OLD AGE PENSION

1787. DR. UDIT RAJ:

SHRI RAMESH CHANDER KAUSHIK:

SHRI RAMESH BIDHURI:

SHRI VENKATESH BABU T.G.:

SHRI B. SRIRAMULU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the funds allocated and number of beneficiaries in different States including Haryana under the Indira Gandhi National Old Age Pension Scheme during each of the last two years, State /UT-wise;
- (b) whether there is a mechanism to ensure that the pension is reaching to the intended beneficiaries;
- (c) whether the Government has identified additional beneficiaries under the amended eligibility criteria of the said scheme, if so, the details thereof;
- (d) the achievements made in this regard, State / UT-wise; and
- (e) whether the Government has any fresh proposal to increase the pension amount to the beneficiaries under Indira Gandhi National Old Age Pension Scheme and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

a): Schemes under NSAP have been converted into a Centrally Sponsored Scheme (CSS) from the financial year 2014-15 and funds are now released Scheme- wise. However, prior to 2014-15 schemes under NSAP were under State Plan and funds for NSAP were allocated by Planning Commission and are released as Additional Central Assistance (ACA) to the States by the Ministry of Finance and by the Ministry of Home Affairs to Union Territories in a combined allocation for all the schemes under NSAP. Details of the funds allocated and the number of beneficiaries in different States including Haryana under the Indira Gandhi National Old Age Pension Scheme during each of the last two year, State /UT-wise is at Annexure-I.

b): In order to increase the transparency and accountability in the implementation of schemes under NSAP, a software namely NSAP-MIS had been developed which captures all the essential processes and includes modules on identification, disbursement of pension, release of funds, verification, sanction of pension, ground for refusal etc. Sates have also to give monthly physical and financial progress of the schemes of NSAP in the Monthly Progress Report(MPR) . Direct

Benefit Transfer (DBT) has also been introduced in the pension scheme of NSAP so that the pension may transfer in the accounts of beneficiaries regularly. Post facto verification with community participation is also done through social audit.

c): & (d): States / UTs have already been communicated about the estimated number of beneficiaries under the schemes of NSAP. States / UTs have also been communicated that they may add new names and delete the ineligible names from the BPL list 2002 on a continuous basis during the validity period of the BPL list 2002 for providing benefits to the eligible beneficiaries under different schemes of NSAP. The addition /deletion from the BPL List should be done following a transparent and participatory process which should also include an appellate system.

e): At present there is no proposal to increase the pension amount under the schemes of NSAP.

Annexure referred to in reply to Lok Sabha Un Q. No.1787 for reply on 30-07-2015
 Details of funds allocated and no. of beneficiaries under the Indira Gandhi National Old Age Pension Scheme (IGNOAPS)
 during the last two years

Sl. No.	States/UTs	2013-2014		2014-2015	
		Total Allocation under five schemes of NSAP (in lakh)	No. of beneficiaries under IGNOAPS	Allocation under IGNOAPS (in lakh)	No. of beneficiaries under IGNOAPS
1	Andhra Pradesh	62495.43	1792333	17419.86	857666
2	Bihar	132391.73	4294650	71513.25	4604190
3	Chhattisgarh	28551.35	682076	12631.05	675273
4	Goa	274.21	2136	0.00	2136
5	Gujarat	18143.76	454563	4949.22	503231
6	Haryana	7796.01	147191	3148.59	147191
7	Himachal Pradesh	3323.01	85707	1782.51	86831
8	J & K	3888.20	NR	3047.55	NR
9	Jharkhand	29198.87	554239	10919.40	770953
10	Karnataka	53350.01	966595	20433.57	895818
11	Kerala	13986.50	339582	2925.75	555026
12	Madhya Pradesh	74453.83	1574443	27265.11	1442023
13	Maharashtra	72258.14	1118000	19207.08	1186702
14	Odisha	71294.94	1418631	31453.56	1418631
15	Punjab	6739.34	7964	3288.30	NR
16	Rajasthan	31275.40	758654	11908.62	720721
17	Tamilnadu	58519.36	1436444	16507.83	1392083
18	Telengana	NA	NA	12449.58	612955
19	Uttar Pradesh	157951.23	3854824	74507.52	3474958
20	Uttarakhand	9957.35	252930	3674.43	251312
21	West Bengal	83156.12	1310280	42381.65	1886739
NE States					
22	Arunachal Pradesh	1057.28	31209	612.45	NR
23	Assam	21584.02	785836	14320.28	785836
24	Manipur	2371.73	64547	1392.93	NR
25	Meghalaya	1889.26	48924	995.85	49997
26	Mizoram	803.72	25251	590.88	25469
27	Nagaland	1534.80	47191	1105.71	54898
28	Sikkim	573.51	NR	395.10	21821
29	Tripura	5352.17	142055	4316.08	163151
	Sub Total	954171.28	22196255	415143.71	22585611
Union Territories					
30	A&N Islands	246.99	777	0.00	813
31	Chandigarh	201.96	2792	0.00	NR
32	D&N Haveli	292.29	NR	0.00	NR
33	Daman & Diu	50.34	2194	0.00	NR
34	NCT Delhi	5458.53	NR	2556.18	376568
35	Lakshadweep	30.68	NR	0.00	NR
36	Puducherry	998.71	NR	398.16	18135
	Sub Total	7279.50	5763	2954.34	395516
	GRAND TOTAL	961450.78	22202018	418098.05	22981127

N.R- Not Reported